

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:281
ANSWERED ON:23.11.2006
LICENSES ISSUED TO MNCS
Barman Shri Hiten;Bose Shri Subrata

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of multi-national companies which have set up food processing industries in the country; State-wise;
- (b) the number of licenses issued to the multi-national companies to set up food processing units during 2006-07; and
- (c) the details of locations where those multi-national companies have set up their units, State-wise?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): Hundred percent Foreign Direct Investment (FDI) is permitted on the automatic route in Food Processing Sector subject to sectoral rules/ regulations. No separate date of Licence/ Industrial Entrepreneurs Memoranda (IEM) Acknowledgement issued to Multi-national Companies (MNCs) are maintained. However 3417 Industrial Entrepreneur Memoranda with a proposed investment of Rs. 40,258 crores have been filed and 89 Letter of Intents/ Direct Industrial Licences have been issued with proposed investment of Rs. 2299 Crore under food processing industries since August 1991 to September 2006. One direct industrial license has been issued for food processing industries during 2006-07

(up to September 2006).